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(2000) 01 J&K CK 0023

Jammu & Kashmir High Court

Case No: LPA (SW) 408/99

State of J & K APPELLANT

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B.L.Choudhary and Another RESPONDENT

Date of Decision: Jan. 1, 2000

Acts Referred:

• Constitution of India, 1950 - Article 226

Citation: (2000) KashLJ 473

Hon'ble Judges: Arun Kumar Goel, J and T.S.Doabia, J

Bench: Division Bench

Advocate: U.K.Jalali, Monica Chibber, J.P.Singh, Advocates appearing for the Parties

Judgement